

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**ARJUN ISPAT INDIA PRIVATE LIMITED**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                     |
|---------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of Corporate Debtor                                                           | ARJUN ISPAT INDIA PRIVATE LIMITED                                                                                           |
| 2.      | Date of Incorporation of Corporate Debtor                                          | 05/12/2005                                                                                                                  |
| 3.      | Authority under which Corporate Debtor is incorporated/registered                  | ROC- Delhi                                                                                                                  |
| 4.      | Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor  | U29105DL2005PTC143271                                                                                                       |
| 5.      | Address of the Registered Office and Principal Office (if any) of Corporate Debtor | Registered Office:<br>Y-59, Loha Mandi Naraina, New Delhi DL 110028 IN                                                      |
| 6.      | Date of Closure of Insolvency Resolution Process                                   | 01.07.2019                                                                                                                  |
| 7.      | Liquidation Commencement Date of Corporate Debtor                                  | 18.11.2019 (vide order dated 18.11.2019 of hon'ble NCLT-New Delhi Bench –II, uploaded on the website of NCLT on 04.12.2019) |
| 8.      | Name and Registration No. of Insolvency Professional acting as Liquidator          | Mr. Rajneesh Singhvi<br>Reg. No. IBBI/IPA-001/IP-P00037/2017-2018/10098                                                     |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | 36-A, Suraj Nagar (East), Civil Lines, Jaipur, Rajasthan- 302006<br>E-mail: rajneeshal@gmail.com                            |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | 36- A, Suraj Nagar (East), Civil Lines, Jaipur, Rajasthan- 302006<br>E-mail: liquidatoraipl@gmail.com, rajneeshal@gmail.com |
| 11.     | Last Date for Submission of Claims                                                 | 02.01.2020                                                                                                                  |

Notice is hereby given that the Hon'ble National Company Law Tribunal (New Delhi Bench-II) has ordered the commencement of liquidation of the M/s Arjun Ispat India Private Limited on 18<sup>th</sup> November, 2019 (Order uploaded on the website of NCLT on 04.12.2019).

The stakeholders of M/s Arjun Ispat India Private Limited are hereby called upon to submit a proof of their claims, or update the existing claims, on or before 18<sup>th</sup> December, 2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means in its respective forms available in Schedule II of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016

Submission of false or misleading proofs of claim shall attract penalties.

  
**Rajneesh Singhvi**  
Liquidator  
(appointed vide order of hon'ble NCLT-New Delhi Bench-II vide order dated 18.11.2019)  
In the matter of M/s Arjun Ispat India Private Limited  
Registration No.- IBBI/IPA-001/IP-P00037/2017-2018/10098  
E-mail- liquidatoraipl@gmail.com (Process Specific)  
E-mail- rajneeshal@gmail.com (Registered with IBBI)  
Contact No.- +91-9314511003  
Address as registered with IBBI  
36A, Suraj Nagar (East), Civil Lines, Jaipur, Rajasthan- 302006



Date: 04.12.2019  
Place: Jaipur